

Part-I

Office of Directorate General of Foreign Trade
New Delhi -0

Para 4.7 Decision(DRAFT)

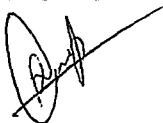
MEETING NUMBER : 9/83-ALC1/2019 MEETING DATE : 26.02.2020

	Case No.:73/8/83-ALC1/2019	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
1	HQ File :01/83/050/00537/AM20/	RLA File :07/24/040/00133/AM14/	Lic.No/Date:0710097675 22.08.2013	Defer Date:03.06.2020
Decision :The Committee considered the case as per agenda and noted that the Hard copy of application received and sent to DPIIT for providing the comments. The case is re-listed for 03.06.2020.				

	Case No.:400/1/83-ALC1/2019	Party Name:UNITED MUD-CHEM PVT. LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
2	HQ File :01/83/050/01232/AM19/	RLA File :03/95/040/00118/AM16/	Lic.No/Date:0310796378 03.06.2015	Defer Date:03.06.2020
Decision :The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L issued by DPIIT. The case is re-listed for 03.06.2020.				

	Case No.:403/1/83-ALC1/2019	Party Name:INDO COLCHEM PVT. LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
3	HQ File :01/83/050/01235/AM19/	RLA File :08/24/040/00096/AM16/	Lic.No/Date:0810135648 15.07.2015	Defer Date:03.06.2020
Decision :The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L dated 13.11.2019 issued by DGFT & reminder on 11.02.2019. Final reminder to be issued. The case is re-listed for 03.06.2020.				

	Case No.:422/1/83-ALC1/2019	Party Name:DYNAMIC INDUSTRIES LIMITED,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
4	HQ File :01/83/050/01254/AM19/	RLA File :08/24/040/00144/AM16/	Lic.No/Date:0810135863 17.08.2015	Defer Date:03.06.2020
Decision :The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L dated 21.11.2019 issued by DGFT & reminder on 18.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.				



	Case No.:428/1/83-ALC1/2019	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
5	HQ File :01/83/050/01260/AM19/	RLA File :08/24/040/00085/AM16/	Lic.No/Date:0810135905 20.08.2015	Defer Date:03.06.2020
Decision :The Committee considered the case as per agenda and noted that the Hard copy received and sent to TE (DNM) for providing the comments. The case is re-listed for 03.06.2020.				

	Case No.:425/1/83-ALC1/2019	Party Name:BOS NATURAL FLAVORS PVT. LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
6	HQ File :01/83/050/01257/AM19/	RLA File :10/24/040/00033/AM16/	Lic.No/Date:1010059254 24.08.2015	Defer Date:03.06.2020
Decision :The Committee considered the case as per agenda and noted that the Hard copy received and sent to DPIIT for providing the comments. The case is re-listed for 03.06.2020.				

	Case No.:432/1/83-ALC1/2019	Party Name:MEGHMANI INDUSTRIES LTD,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
7	HQ File :01/83/050/01264/AM19/	RLA File :08/24/040/00208/AM16/	Lic.No/Date:0810136185 06.10.2015	Defer Date:03.06.2020
Decision :The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L dated 13.11.2019 issued by DGFT & reminder on 18.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.				

	Case No.:63/1/83-ALC1/2019	Party Name:HERITAGE INDUSTRIES PRIVATE LIMITED.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
8	HQ File :01/83/050/00895/AM19/	RLA File :08/24/040/00172/AM16/	Lic.No/Date:0810136460 06.11.2015	Defer Date:03.06.2020
Decision :Case is deferred report awaited from concerned RA. The case is relisted on 03.06.2020.				

	Case No.:66/1/83-ALC1/2019	Party Name:HERITAGE INDUSTRIES PRIVATE LIMITED.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
9	HQ File :01/83/050/00898/AM19/	RLA File :08/24/040/00173/AM16/	Lic.No/Date:0810136465 06.11.2015	Defer Date:03.06.2020
Decision :Case is deferred report awaited from concerned RA. The case is relisted on 03.06.2020.				

	Case No.:548/1/83-ALC1/2019	Party Name:COLORCON ASIA PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
10	HQ File :01/83/050/01380/AM19/	RLA File :17/24/040/00076/AM16/	Lic.No/Date:1710006211 24.11.2015	Defer Date:03.06.2020
Decision :The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L dated 13.11.2019 issued by DGFT & reminder on 18.02.2020. Final				

reminder to be issued. The case is re-listed for 03.06.2020.

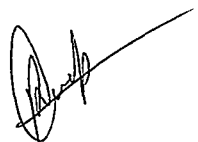
11	Case No.:56/1/83-ALC1/2019	Party Name:MEGHMANI INDUSTRIES LTD,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00888/AM19/	RLA File :08/24/040/00281/AM16/	Lic.No/Date:0810136567 24.11.2015	Defer Date:03.06.2020
Decision :The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L dated 13.11.2019 issued by DGFT & reminder on 15.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.				

12	Case No.:442/1/83-ALC1/2019	Party Name:PRAGATI PACK (INDIA) PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01274/AM19/	RLA File :09/24/040/00498/AM16/	Lic.No/Date:0910062906 27.11.2015	Defer Date:03.06.2020
Decision :The Committee considered the case as per agenda and noted that the Hard copy received and sent to DPIIT for providing the comments. The case is re-listed for 03.06.2020.				

13	Case No.:42/1/83-ALC1/2019	Party Name:MEGHMANI INDUSTRIES LTD,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00874/AM19/	RLA File :08/24/040/00303/AM16/	Lic.No/Date:0810136641 03.12.2015	Defer Date:03.06.2020
Decision :The Committee considered the case as per agenda and noted that the Hard copy received and sent to TE (DNM) for providing the comments. The case is re-listed for 03.06.2020.				

14	Case No.:213/1/83-ALC1/2019	Party Name:OMNI IMPEX PRIVATE LIMITED.,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01045/AM19/	RLA File :03/95/040/00635/AM16/	Lic.No/Date:0310801207 18.12.2015	Defer Date:03.06.2020
Decision :Hard copy received from the firm D/L issued on 18.02.2020. Reminder to be issue. The case is relisted on 03.06.2020.				

15	Case No.:214/1/83-ALC1/2019	Party Name:OMNI IMPEX PRIVATE LIMITED.,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01046/AM19/	RLA File :03/95/040/00636/AM16/	Lic.No/Date:0310801210 18.12.2015	Defer Date:03.06.2020
Decision :The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L dated 21.01.2020 issued by DGFT & reminder on 18.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.				



16	Case No.:7/1/83-ALC1/2019	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00839/AM19/	RLA File :08/24/040/00312/AM16/	Lic.No/Date:0810136942 05.01.2016	Defer Date:03.06.2020
	Decision :The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L dated 13.11.2019 issued by DGFT & reminder on 15.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.			

17	Case No.:34/1/83-ALC1/2019	Party Name:ABHINAV INDUSTRIES	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00866/AM19/	RLA File :08/24/040/00331/AM16/	Lic.No/Date:0810136964 06.01.2016	Defer Date:03.06.2020
	Decision :The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L dated 13.11.2019 issued by DGFT & reminder on 15.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.			

18	Case No.:94/1/83-ALC1/2019	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00926/AM19/	RLA File :08/24/040/00313/AM16/	Lic.No/Date:0810137017 18.01.2016	Defer Date:03.06.2020
	Decision :The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L dated 28.11.2019 issued by DGFT & reminder on 15.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.			

19	Case No.:19/1/83-ALC1/2019	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00851/AM19/	RLA File :08/24/040/00451/AM16/	Lic.No/Date:0810137589 01.04.2016	Defer Date:03.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE. D/L to be issued. The case is re-listed for 03.06.2020.			

20	Case No.:22/1/83-ALC1/2019	Party Name:MEGHMANI INDUSTRIES LTD,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00854/AM19/	RLA File :08/24/040/00420/AM16/	Lic.No/Date:0810137627 06.04.2016	Defer Date:03.06.2020
	Decision :The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L dated 13.11.2019 issued by DGFT & reminder on 15.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.			



	Case No.:209/1/83-ALC1/2019	Party Name:VANSHI CHEMICALS PVT.LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
21	HQ File :01/83/050/01041/AM19/	RLA File :03/95/040/00050/AM17/	Lic.No/Date:0310804135 25.04.2016	Defer Date:03.06.2020
Decision :Hard copy received from the firm D/L raised by TE (DNM). D/L issued on 31.12.2019 & reminder on 17.02.2020. Reminder to be issue. The case is relisted on 03.06.2020.				

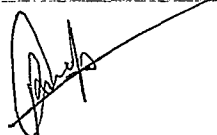
	Case No.:24/1/83-ALC1/2019	Party Name:KEF INFRASTRUCTURE INDIA PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
22	HQ File :01/83/050/00856/AM19/	RLA File :07/24/040/00037/AM17/	Lic.No/Date:0710109769 03.05.2016	Defer Date:03.06.2020
Decision :D/L letter issued on 15.2.2020 for hard copy. Reminder to be issued. The case is relisted on 03.06.2020.				

	Case No.:105/1/83-ALC1/2019	Party Name:ATUL LIMITED,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
23	HQ File :01/83/050/00937/AM19/	RLA File :52/24/040/00078/AM16/	Lic.No/Date:5210041886 09.05.2016	Defer Date:03.06.2020
Decision : Letter for Hard copy issued on 14.02.2020. Final Reminder to be issued. The case is re-listed for 03.06.2020.				

	Case No.:522/1/83-ALC1/2019	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
24	HQ File :01/83/050/01354/AM19/	RLA File :04/24/040/00027/AM17/	Lic.No/Date:0410161882 09.05.2016	Defer Date:03.06.2020
Decision :Hard copy received from the firm D/L raised by TE. D/L issued on 21.01.2020 & reminder issued on 14.02.2020. Final reminder to be issue. The case is relisted on 03.06.2020.				

	Case No.:26/1/83-ALC1/2019	Party Name:INTERNATIONAL PRINT-O-PAC LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
25	HQ File :01/83/050/00858/AM19/	RLA File :05/23/040/00047/AM17/	Lic.No/Date:0510398465 11.05.2016	Defer Date:03.06.2020
Decision :The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the firm. D/L dated 13.11.2019 issued by DGFT & reminder on 14.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.				

	Case No.:28/1/83-ALC1/2019	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
26	HQ File :01/83/050/00860/AM19/	RLA File :08/24/040/00309/AM16/	Lic.No/Date:0810137951 19.05.2016	Defer Date:03.06.2020



Decision : Letter for Hard copy issued on 13.11.2019 & reminder on 14.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.

	Case No.:30/1/83-ALC1/2019	Party Name:UMANG BOARDS PVT. LTD.,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
27	HQ File :01/83/050/00862/AM19/	RLA File :13/24/040/00026/AM16/	Lic.No/Date:1310048252 24.05.2016	Defer Date:03.06.2020
Decision : File alongwith Hard copy furnished by the firm sent to DPIIT. D/L issued by DPIIT. Reminder to be issue. The case is re-listed for 03.06.2020.				

	Case No.:534/1/83-ALC1/2019	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status: Case Deferred
28	HQ File :01/83/050/01366/AM19/	RLA File :30/24/040/00010/AM17/	Lic.No/Date:3010103796 06.06.2016	Defer Date:03.06.2020
Decision : Hard copy received and sent to TE for providing the comments. The case is re-listed for 03.06.2020.				

	Case No.:32/1/83-ALC1/2019	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
29	HQ File :01/83/050/00864/AM19/	RLA File :08/24/040/00416/AM16/	Lic.No/Date:0810138124 07.06.2016	Defer Date:03.06.2020
Decision : Letter for Hard copy issued on 13.11.2019 & reminder on 14.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.				

	Case No.:76/1/83-ALC1/2019	Party Name:INDUSTRIAL FILTERS & FABRICS P. LIMITED.,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
30	HQ File :01/83/050/00908/AM19/	RLA File :11/24/040/00004/AM16/	Lic.No/Date:1110028208 08.06.2016	Defer Date:03.06.2020
Decision : Letter for Hard copy issued on 13.11.2019 & reminder on 14.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.				

	Case No.:503/1/83-ALC1/2019	Party Name:TEX YEAR INDUSTRIAL ADHESIVES PVT. LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
31	HQ File :01/83/050/01335/AM19/	RLA File :03/95/040/00257/AM17/	Lic.No/Date:0310805812 29.06.2016	Defer Date:03.06.2020
Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. The case is re-listed for 03.06.2020.				

	Case No.:505/1/83-ALC1/2019	Party Name:UPL LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
32	HQ File :01/83/050/01337/AM19/	RLA File :03/95/040/00263/AM17/	Lic.No/Date:0310806066 11.07.2016	Defer Date:03.06.2020
Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. The case is re-listed for 03.06.2020.				

	Case No.:507/1/83-ALC1/2019	Party Name:UPL LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
33	HQ File :01/83/050/01339/AM19/	RLA File :03/95/040/00284/AM17/	Lic.No/Date:0310806193 13.07.2016	Defer Date:03.06.2020
Decision : Letter for Hard copy issued on 18.11.2019 & reminder on 14.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.				

	Case No.:535/1/83-ALC1/2019	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
34	HQ File :01/83/050/01367/AM19/	RLA File :30/24/040/00018/AM17/	Lic.No/Date:3010103820 22.08.2016	Defer Date:03.06.2020
Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. The case is re-listed for 03.06.2020.				

	Case No.:410/1/83-ALC1/2019	Party Name:J.J.PLASTALLOY PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Approved
	HQ File :01/83/050/01242/AM19/	RLA File :15/24/040/00009/AM17/	Lic.No/Date:1510022112 29.08.2016	Defer Date:
35	Decision : The committee considered the case as per agenda and decided to ratify the norms as applied for by the firm (with 1% wastage).			
	Note:- Export item- Master Batch (containing Titanium Dioxide 2%)			
	RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

	Case No.:162/1/83-ALC1/2019	Party Name:EURECAT INDIA CATALYST SERVICES PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
36	HQ File :01/83/050/00994/AM19/	RLA File :34/24/040/00183/AM17/	Lic.No/Date:3410042575 04.10.2016	Defer Date:03.06.2020
Decision : Letter for Hard copy issued on 13.11.2019 & reminder on 14.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.				

37	Case No.:135/1/83-ALC1/2019	Party Name:RUSHIL DECOR LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00967/AM19/	RLA File :08/24/040/00338/AM17/	Lic.No/Date:0810139220 06.12.2016	Defer Date:03.06.2020
	Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing alongwith data called for as per DPIIT. P.H Letter to be issued. The case is re-listed for 03.06.2020.			

38	Case No.:447/1/83-ALC1/2019	Party Name:PREMIER STARCH PROCUCTS PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01279/AM19/	RLA File :07/24/040/00303/AM17/	Lic.No/Date:0710110816 20.12.2016	Defer Date:03.06.2020
	Decision : Letter for Hard copy issued on 13.11.2019 & reminder on 14.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.			

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Case No.:60/1/83-ALC1/2019	Party Name:NECTAR CROP SCIENCES PVT. LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Approved
HQ File :01/83/050/00892/AM19/	RLA File :09/24/040/00478/AM17/	Lic.No/Date:0910064540 29.12.2016	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Qty	Import Item	Qty
ISOPROTHIOLANE TECHNICAL 97%	1 Kg	DIISOPROPYL MALONATE (DIPM) 99.5%	0.767Kg
		CARBON DISULPHIDE (CS2) 97.5% MIN.	0.318Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

40	Case No.:164/1/83-ALC1/2019	Party Name:MUDRIKA CERAMICS (I) LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00996/AM19/	RLA File :34/24/040/00272/AM17/	Lic.No/Date:3410042820 04.01.2017	Defer Date:03.06.2020
	Decision : Letter for Hard copy issued on 13.11.2019 & reminder on 14.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.			

41	Case No.:165/1/83-ALC1/2019	Party Name:PHILODEN AGROCHEM P LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00997/AM19/	RLA File :34/24/040/00264/AM17/	Lic.No/Date:3410042876 20.01.2017	Defer Date:03.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. The case is re-listed for 03.06.2020.			

	Case No.:166/1/83-ALC1/2019	Party Name:PHILODEN AGROCHEM P LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
42	HQ File :01/83/050/00998/AM19/	RLA File :34/24/040/00267/AM17/	Lic.No/Date:3410042877 20.01.2017	Defer Date:03.06.2020
Decision: File alongwith Hard copy furnished by the firm sent to TE for providing the comments. The case is re-listed for 03.06.2020.				

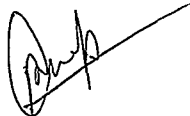
	Case No.:69/1/83-ALC1/2019	Party Name:SUYASH AYURVEDA	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
43	HQ File :01/83/050/00901/AM19/	RLA File :52/24/040/00074/AM17/	Lic.No/Date:5210042177 10.02.2017	Defer Date:03.06.2020
Decision : Letter for Hard copy issued on 13.11.2019 & reminder on 14.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.				

	Case No.:72/1/83-ALC1/2019	Party Name:ASSOCIATED COLOURS INDUSTRIES PVT. LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
44	HQ File :01/83/050/00904/AM19/	RLA File :08/24/040/00445/AM17/	Lic.No/Date:0810139826 03.03.2017	Defer Date:03.06.2020
Decision : Letter for Hard copy issued on 13.11.2019 & reminder on 14.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.				

	Case No.:173/1/83-ALC1/2019	Party Name:E I DUPONT INDIA PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
45	HQ File :01/83/050/01005/AM19/	RLA File :34/24/040/00358/AM17/	Lic.No/Date:3410043029 15.03.2017	Defer Date:03.06.2020
Decision : Letter for Hard copy issued on 13.11.2019 & reminder on 14.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.				

	Case No.:75/1/83-ALC1/2019	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
46	HQ File :01/83/050/00907/AM19/	RLA File :08/24/040/00511/AM17/	Lic.No/Date:0810140109 19.04.2017	Defer Date:03.06.2020
Decision : : Letter for Hard copy issued on 13.11.2019 & reminder on 14.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.				

	Case No.:542/1/83-ALC1/2019	Party Name:VIC INDUSTRIES,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
47	HQ File :01/83/050/01374/AM19/	RLA File :17/24/040/00006/AM18/	Lic.No/Date:1710006608 26.04.2017	Defer Date:03.06.2020
Decision : : Letter for Hard copy issued on 13.11.2019 & reminder on 14.02.2020. Final reminder to be				



issued. The case is re-listed for 03.06.2020.

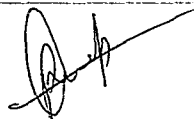
	Case No.:81/1/83-ALC1/2019	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
48	HQ File :01/83/050/00913/AM19/	RLA File :08/24/040/00013/AM18/	Lic.No/Date:0810140229 04.05.2017	Defer Date:03.06.2020
Decision : : Letter for Hard copy issued on 13.11.2019 & reminder on 14.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.				

	Case No.:543/1/83-ALC1/2019	Party Name:VIC INDUSTRIES,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
49	HQ File :01/83/050/01375/AM19/	RLA File :17/24/040/00009/AM18/	Lic.No/Date:1710006617 05.05.2017	Defer Date:03.06.2020
Decision : Letter for Hard copy issued on 13.11.2019 & reminder on 14.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.				

	Case No.:82/1/83-ALC1/2019	Party Name:MEGHMANI INDUSTRIES LTD,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
50	HQ File :01/83/050/00914/AM19/	RLA File :08/24/040/00516/AM17/	Lic.No/Date:0810140270 09.05.2017	Defer Date:03.06.2020
Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. The case is re-listed for 03.06.2020.				

	Case No.:160/1/83-ALC1/2019	Party Name:SATYAM COMPOSITES PVT. LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Approved
	HQ File :01/83/050/00992/AM19/	RLA File :34/24/040/00043/AM18/	Lic.No/Date:3410043206 22.05.2017	Defer Date:
51	Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-			
	Export Item	Qty	Import Item	Qty
	REINFORCED POLYMER COMPOSITES MOULDED/PULTREDED ARTICLES AND ASSEMBLIES	1Kg	FIBERGLASS DIRECT ROVING	1.05kg/kg content in export
			FIBERGLASS STICH MAT	1.05kg/kg content in export
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.				

	Case No.:302/1/83-ALC1/2019	Party Name:RUSHIL DECOR LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
52	HQ File :01/83/050/01134/AM19/	RLA File :08/24/040/00068/AM18/	Lic.No/Date:0810140511 16.06.2017	Defer Date:03.06.2020



Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H Letter to be issued. The case is re-listed for 03.06.2020.

	Case No.:545/1/83-ALC1/2019	Party Name:ESTEEM INDUSTRIES PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
53	HQ File :01/83/050/01377/AM19/	RLA File :17/24/040/00047/AM18/	Lic.No/Date:1710006656 22.08.2017	Defer Date:03.06.2020
Decision : Letter for Hard copy issued on 13.11.2019 & reminder on 14.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.				

	Case No.:303/1/83-ALC1/2019	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
54	HQ File :01/83/050/01135/AM19/	RLA File :03/94/040/00516/AM18/	Lic.No/Date:0310816281 10.10.2017	Defer Date:03.06.2020
Decision : Letter for Hard copy issued on 13.11.2019 & reminder on 14.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.				

	Case No.:242/1/83-ALC1/2019	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
55	HQ File :01/83/050/01074/AM19/	RLA File :03/95/040/00464/AM18/	Lic.No/Date:0310816504 25.10.2017	Defer Date:03.06.2020
Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. The case is re-listed for 03.06.2020.				

	Case No.:217/1/83-ALC1/2019	Party Name:SBL COLORTECH PRIVATE LIMITED.,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
56	HQ File :01/83/050/01049/AM19/	RLA File :03/95/040/00561/AM18/	Lic.No/Date:0310816648 31.10.2017	Defer Date:03.06.2020
Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. The case is re-listed for 03.06.2020.				

	Case No.:215/1/83-ALC1/2019	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
57	HQ File :01/83/050/01047/AM19/	RLA File :03/95/040/00589/AM18/	Lic.No/Date:0310816801 06.11.2017	Defer Date:03.06.2020
Decision : Letter for Hard copy issued on 13.11.2019 & reminder on 14.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.				

	Case No.:288/1/83-ALC1/2019	Party Name:AICA LAMINATES INDIA PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
58	HQ File :01/83/050/01120/AM19/	RLA File :05/23/040/00299/AM18/	Lic.No/Date:0510404549 08.11.2017	Defer Date:03.06.2020
	Decision : Case is deferred report awaited from concerned RA. The case is deferred & relisted on 03.06.2020.			

	Case No.:409/1/83-ALC1/2019	Party Name:J.J.PLASTALLOY PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Approved
59	HQ File :01/83/050/01241/AM19/	RLA File :15/24/040/00009/AM18/	Lic.No/Date:1510022139 15.11.2017	Defer Date:
	Decision : The committee considered the case as per agenda and decided to ratify the norms as applied for by the firm			
	RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

	Case No.:390/1/83-ALC1/2019	Party Name:BANKIM PLAST PVT.LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
60	HQ File :01/83/050/01222/AM19/	RLA File :03/94/040/00284/AM18/	Lic.No/Date:0310817130 17.11.2017	Defer Date:03.06.2020
	Decision : Letter for Hard copy issued on 13.11.2019 & reminder on 14.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.			

	Case No.:113/1/83-ALC1/2019	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
61	HQ File :01/83/050/00945/AM19/	RLA File :05/24/040/00378/AM18/	Lic.No/Date:0510404680 22.11.2017	Defer Date:03.06.2020
	Decision : Letter for Hard copy issued on 19.11.2019 & reminder on 14.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.			

	Case No.:416/1/83-ALC1/2019	Party Name:J.J.PLASTALLOY PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Approved
	HQ File :01/83/050/01248/AM19/	RLA File :15/24/040/00006/AM18/	Lic.No/Date:1510022141 22.11.2017	Defer Date:
62	Decision : The committee considered the case as per agenda and decided to ratify the norms as applied for by the firm.			
	Note:- Export item- Master Batch (containing Titanium Dioxide 2%)			
	RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

63	Case No.:200/1/83-ALC1/2019	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01032/AM19/	RLA File :03/94/040/00628/AM18/	Lic.No/Date:0310817407 29.11.2017	Defer Date:03.06.2020
	Decision : The Committee considered the case as per agenda and decided to remind the firm for submitting documents as discussed at the time of Personal Hearing. Reminder to be issued. The case is re-listed for 03.06.2020.			

64	Case No.:119/1/83-ALC1/2019	Party Name:RUSHIL DECOR LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00951/AM19/	RLA File :08/24/040/00281/AM18/	Lic.No/Date:0810141593 22.12.2017	Defer Date:03.06.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for call for the firm for Personal Hearing with additional documents. Letter for Personal Hearing to be issued. The case is re-listed for 03.06.2020.			

65	Case No.:121/1/83-ALC1/2019	Party Name:VIVIMED LABS LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00953/AM19/	RLA File :09/24/040/00515/AM18/	Lic.No/Date:0910065908 19.01.2018	Defer Date:03.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. The case is re-listed for 03.06.2020.			

66	Case No.:449/1/83-ALC1/2019	Party Name:CANOPUS WET WIPES PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01281/AM19/	RLA File :07/24/040/00301/AM18/	Lic.No/Date:0710112775 05.02.2018	Defer Date:03.06.2020
	Decision : Letter for Hard copy issued on 13.11.2019 & reminder on 14.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.			

67	Case No.:221/1/83-ALC1/2019	Party Name:UPL LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01053/AM19/	RLA File :03/95/040/00956/AM18/	Lic.No/Date:0310819293 21.02.2018	Defer Date:03.06.2020
	Decision : Letter for Hard copy issued on 13.11.2019 & reminder on 14.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.			

68	Case No.:526/1/83-ALC1/2019	Party Name:KORA PACK PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01358/AM19/	RLA File :04/24/040/00254/AM18/	Lic.No/Date:0410164061 12.03.2018	Defer Date:03.06.2020

Decision : The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L issued by DPIIT. The case is re-listed for 03.06.2020.

69	Case No.:134/1/83-ALC1/2019	Party Name:MALABAR EQUIPMENTS AND GENERAL TRADERS PVT	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00966/AM19/	RLA File :10/24/040/00071/AM18/	Lic.No/Date:1010059918 22.03.2018	Defer Date:03.06.2020
Decision : Letter for Hard copy issued on 13.11.2019 & reminder on 14.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.				

70	Case No.:528/1/83-ALC1/2019	Party Name:INTERNATIONAL FLAVOURS & FRAGRANCES INDIA PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01360/AM19/	RLA File :04/24/040/00261/AM18/	Lic.No/Date:0410164136 26.03.2018	Defer Date:03.06.2020
Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. The case is re-listed for 03.06.2020.				

71	Case No.:23/5/83-ALC1/2018	Party Name:MANGALAM ORGANICS LIMITED FORMERLY DUJODWALA PRODU	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00293/AM19/	RLA File :03/95/040/01044/AM18/	Lic.No/Date:0310820477 16.04.2018	Defer Date:03.06.2020
Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments . D/L dt.21.1.20 issued by TE. Reply received and sent to TE. TE again raised quarry. D/L to be issued. The case is deferred & relisted on 03.06.2020.				

72	Case No.:138/1/83-ALC1/2019	Party Name:PROEC ENERGY LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Approved
	HQ File :01/83/050/00970/AM19/	RLA File :05/24/040/00011/AM19/	Lic.No/Date:0510406190 23.04.2018	Defer Date:
	Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-			
	Export Item	Qty	Import item	Qty
	ORGANOPHILLIC LAY	1Kg	MONTMOROLINITE CLAY / BENTONITE MOISTURE 15% MAX IMUM	0.722kg
			DIHYDROGENATED TALLOW BENZYL METHYL AMMONIUM CHLORIDE / DIHYDROGENATED TALLOW DIMETHYL AMMONIUM CHLORIDE PURITY - MINIMUM 70%	0.500kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.				

	Case No.:3/10/83-ALC1/2018	Party Name:VIVIMED LABS LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
73	HQ File :01/83/050/00723/AM19/	RLA File :09/24/040/00022/AM19/	Lic.No/Date:0910066170 24.04.2018	Defer Date:03.06.2020
Decision: Hard copy received from the firm. D/L dt.21.1.2020 raised by TE and reminder dt. 14.2.2020 issued. Final reminder to be issued. The case is deferred & relisted on 03.06.2020.				

	Case No.:31/5/83-ALC1/2018	Party Name:UNITOP CHEMICALS PVT. LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
74	HQ File :01/83/050/00301/AM19/	RLA File :03/95/040/00047/AM19/	Lic.No/Date:0310820659 25.04.2018	Defer Date:03.06.2020
Decision : The Committee considered the case as per agenda and decided to call for the firm for final Personal Hearing. P.H Letter to be issued. Otherwise case to be rejected for non reply. The case is re-listed for 03.06.2020.				

	Case No.:451/1/83-ALC1/2019	Party Name:MAHARAJ SOAPS INDUSTRY P LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
75	HQ File :01/83/050/01283/AM19/	RLA File :07/24/040/00366/AM18/	Lic.No/Date:0710113218 02.05.2018	Defer Date:03.06.2020
Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. The case is re-listed for 03.06.2020.				

	Case No.:1/10/83-ALC1/2018	Party Name:VIVIMED LABS LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
76	HQ File :01/83/050/00721/AM19/	RLA File :09/24/040/00041/AM19/	Lic.No/Date:0910066200 07.05.2018	Defer Date:03.06.2020
Decision : Hard copy received from the firm. D/L dt.21.1.2020 issued by TE and reminder dt. 14.2.2020 issued to firm. Final reminder to be issued. The case is re-listed for 03.06.2020.				

	Case No.:142/1/83-ALC1/2019	Party Name:SHIVTEK INDUSTRIES PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
77	HQ File :01/83/050/00974/AM19/	RLA File :05/24/040/00023/AM19/	Lic.No/Date:0510406339 08.05.2018	Defer Date:03.06.2020
Decision : Letter for Hard copy issued on 13.11.2019 & reminder on 14.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.				

	Case No.:2/10/83-ALC1/2018	Party Name:VIVIMED LABS LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
78	HQ File :01/83/050/00722/AM19/	RLA File :09/24/040/00070/AM19/	Lic.No/Date:0910066230 11.05.2018	Defer Date:03.06.2020

Decision : Letter for Hard copy issued on 13.11.2019 & reminder on 14.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.

	Case No.:499/1/83-ALC1/2019	Party Name:PARAMOUNT MINERALS AND CHEMICALS LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
79	HQ File :01/83/050/01331/AM19/	RLA File :03/95/040/00136/AM19/	Lic.No/Date:0310821273 28.05.2018	Defer Date:03.06.2020
Decision : Letter for Hard copy issued on 27.11.2019 & reminder on 14.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.				

	Case No.:148/1/83-ALC1/2019	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
80	HQ File :01/83/050/00980/AM19/	RLA File :08/24/040/00057/AM19/	Lic.No/Date:0810142761 06.06.2018	Defer Date:03.06.2020
Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. D/L raised by TE. Letter to be issued. The case is re-listed for 03.06.2020.				
	Case No.:521/1/83-ALC1/2019	Party Name:JASMINE CONCRETE EXPORTS PVT. LTD.,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
81	HQ File :01/83/050/01353/AM19/	RLA File :04/24/040/00041/AM18/	Lic.No/Date:0410164392 07.06.2018	Defer Date:03.06.2020
Decision : Letter for Hard copy issued on 13.11.2019 & reminder on 14.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.				

	Case No.:29/5/83-ALC1/2018	Party Name:ARCL ORGANICS LIMITED,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
82	HQ File :01/83/050/00299/AM19/	RLA File :02/24/040/00039/AM19/	Lic.No/Date:0210208489 08.06.2018	Defer Date:03.06.2020
Decision : Letter for Hard copy issued on 13.11.2019 & reminder on 14.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.				

	Case No.:65/8/83-ALC1/2018	Party Name:VIVIMED LABS LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
83	HQ File :01/83/050/00613/AM19/	RLA File :09/24/040/00088/AM19/	Lic.No/Date:0910066320 11.06.2018	Defer Date:03.06.2020
Decision : Letter for Hard copy issued on 28.11.2019 & reminder on 14.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.				

	Case No.:45/5/83-ALC1/2018	Party Name:VEDANTA LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
84	HQ File :01/83/050/00315/AM19/	RLA File :05/24/040/00184/AM19/	Lic.No/Date:0510406992 28.06.2018	Defer Date:03.06.2020



Decision : Letter to be issued to concerned RA to call for report how Advance Authorization issued for prohibited item of import. The case is relisted on 03.06.2020.

	Case No.:231/1/83-ALC1/2019	Party Name:VKS INCENSE PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
85	HQ File :01/83/050/01063/AM19/	RLA File :07/24/040/00071/AM19/	Lic.No/Date:0710113504 28.06.2018	Defer Date:03.06.2020
Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing the comments. The case is re-listed for 03.06.2020.				

	Case No.:99/6/83-ALC1/2018	Party Name:ATUL LIMITED,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
86	HQ File :01/83/050/00467/AM19/	RLA File :08/24/040/00083/AM19/	Lic.No/Date:0810142953 04.07.2018	Defer Date:03.06.2020
Decision : File alongwith Hard copy furnished by the firm sent to DPIIT. D/L to be issued. The case is re-listed for 03.06.2020.				

	Case No.:169/1/83-ALC1/2019	Party Name:JAY CHEMICAL INDUSTRIES LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
87	HQ File :01/83/050/01001/AM19/	RLA File :08/24/040/00399/AM18/	Lic.No/Date:0810143010 10.07.2018	Defer Date:03.06.2020
Decision : Letter for Hard copy issued on 27.11.2019 & reminder on 14.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.				

	Case No.:176/1/83-ALC1/2019	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
88	HQ File :01/83/050/01008/AM19/	RLA File :08/24/040/00102/AM19/	Lic.No/Date:0810143062 20.07.2018	Defer Date:03.06.2020
Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. The case is re-listed for 03.06.2020.				

	Case No.:177/1/83-ALC1/2019	Party Name:TRIBENI TECHNOCOM LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
89	HQ File :01/83/050/01009/AM19/	RLA File :52/24/040/00033/AM19/	Lic.No/Date:5210042709 23.07.2018	Defer Date:03.06.2020
Decision : Letter for Hard copy issued on 11.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.				

	Case No.:194/1/83-ALC1/2019	Party Name:FOAMTECH ANTIFIRE COMPANY	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
90	HQ File :01/83/050/01026/AM19/	RLA File :05/23/040/00187/AM19/	Lic.No/Date:0510407360 30.07.2018	Defer Date:03.06.2020

Decision : : Letter for Hard copy issued on 11.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.

91	Case No.:29/7/83-ALC1/2018	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00499/AM19/	RLA File :03/94/040/00369/AM19/	Lic.No/Date:0310822810 02.08.2018	Defer Date:03.06.2020
Decision : Letter for Hard copy issued on 27.11.2019 & reminder on 14.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.				

92	Case No.:524/1/83-ALC1/2019	Party Name:JASMINE CONCRETE EXPORTS PVT. LTD.,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01356/AM19/	RLA File :04/24/040/00042/AM18/	Lic.No/Date:0410164562 03.08.2018	Defer Date:03.06.2020
Decision : Letter for Hard copy issued on 11.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.				

93	Case No.:180/1/83-ALC1/2019	Party Name:MEGHACHEM INDUSTRIES	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Rejected
	HQ File :01/83/050/01012/AM19/	RLA File :08/24/040/00088/AM19/	Lic.No/Date:0810143226 09.08.2018	Defer Date:
Decision : The Committee considered the case as per agenda and decided to reject the case Since item of export as per conventional process is made from Copper Scrap and not from virgin material.				

94	Case No.:475/1/83-ALC1/2019	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01307/AM19/	RLA File :29/24/040/00001/AM19/	Lic.No/Date:2910025358 16.08.2018	Defer Date:03.06.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 03.06.2020.				

95	Case No.:188/1/83-ALC1/2019	Party Name:NAGARJUNA AGRICHEM LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01020/AM19/	RLA File :09/24/040/00213/AM19/	Lic.No/Date:0910066577 20.08.2018	Defer Date:03.06.2020
Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. The case is re-listed for 03.06.2020.				

96	Case No.:220/1/83-ALC1/2019	Party Name:UPL LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01052/AM19/	RLA File :03/95/040/00629/AM18/	Lic.No/Date:0310823181 21.08.2018	Defer Date:03.06.2020
Decision : Letter for Hard copy issued on 27.11.2019 & reminder on 14.02.2020. Final reminder to be				

issued. The case is re-listed for 03.06.2020.

97	Case No.:64/9/83-ALC1/2018	Party Name:UNITOP CHEMICALS PVT. LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00701/AM19/	RLA File :03/95/040/00521/AM19/	Lic.No/Date:0310823260 24.08.2018	Defer Date:03.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE. D/L dated 21.01.2020 and reminder on 18.02.2020 issued by DGFT. Final reminder to be issued. The case is re-listed for 03.06.2020.			

98	Case No.:212/1/83-ALC1/2019	Party Name:INDIA PESTICIDES LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01044/AM19/	RLA File :06/24/040/00028/AM19/	Lic.No/Date:0610038965 30.08.2018	Defer Date:03.06.2020
	Decision : Letter for Hard copy issued on 14.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.			

99	Case No.:33/8/83-ALC1/2018	Party Name:PRASAD INTERNATIONAL PRIVATE LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00581/AM19/	RLA File :08/24/040/00174/AM19/	Lic.No/Date:0810143378 31.08.2018	Defer Date:03.06.2020
	Decision : Hard copy received and sent to TE for providing the comments. The case is re-listed for 03.06.2020.			

100	Case No.:34/8/83-ALC1/2018	Party Name:PRASAD INTERNATIONAL PRIVATE LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00582/AM19/	RLA File :08/24/040/00175/AM19/	Lic.No/Date:0810143379 31.08.2018	Defer Date:03.06.2020
	Decision : Hard copy received and sent to TE for providing the comments. The case is re-listed for 03.06.2020.			

101	Case No.:223/1/83-ALC1/2019	Party Name:PARAMOUNT MINERALS AND CHEMICALS LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01055/AM19/	RLA File :03/95/040/00566/AM19/	Lic.No/Date:0310824015 26.09.2018	Defer Date:03.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT. D/L to be issued. The case is re-listed for 03.06.2020.			

102	Case No.:210/1/83-ALC1/2019	Party Name:EAGLE PRESS PRIVATE LIMITED,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01042/AM19/	RLA File :04/24/040/00140/AM19/	Lic.No/Date:0410164722 27.09.2018	Defer Date:03.06.2020
	Decision : Hard copy received and sent to DPIIT for providing the comments. The case is re-listed for 03.06.2020.			
103	Case No.:224/1/83-ALC1/2019	Party Name:JAICO ENTERPRISE LLP	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01056/AM19/	RLA File :03/94/040/00610/AM19/	Lic.No/Date:0310824224 04.10.2018	Defer Date:03.06.2020
	Decision : Letter for Hard copy issued on 21.11.2019 & reminder on 14.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.			
104	Case No.:226/1/83-ALC1/2019	Party Name:ARVIND LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01058/AM19/	RLA File :08/24/040/00069/AM19/	Lic.No/Date:0810143649 08.10.2018	Defer Date:03.06.2020
	Decision : Letter for Hard copy issued. Final reminder to be issued. The case is re-listed for 03.06.2020.			
105	Case No.:10/10/83-ALC1/2018	Party Name:VEDANTA LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00730/AM19/	RLA File :05/24/040/00385/AM19/	Lic.No/Date:0510408054 10.10.2018	Defer Date:03.06.2020
	Decision : D/L dt.4.9.2019 issued by DPIIT and reminder to be issued. The case is relisted on 03.06.2020.			
106	Case No.:229/1/83-ALC1/2019	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01061/AM19/	RLA File :08/24/040/00059/AM19/	Lic.No/Date:0810143668 10.10.2018	Defer Date:03.06.2020
	Decision : Letter for Hard copy issued on 21.11.2019 & reminder on 14.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.			
107	Case No.:241/1/83-ALC1/2019	Party Name:PHILODEN INDUSTRIES PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01073/AM19/	RLA File :34/24/040/00210/AM19/	Lic.No/Date:3410044577 11.10.2018	Defer Date:03.06.2020
	Decision : Letter for Hard copy issued on 20.11.2019 & reminder on 14.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.			

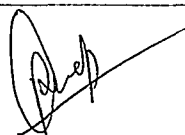
108	Case No.:27/10/83-ALC1/2018	Party Name:VIDHI SPECIALTY FOOD INGREDIENTS LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Approved
	HQ File :01/83/050/00747/AM19/	RLA File :03/95/040/00678/AM19/	Lic.No/Date:0310824492 17.10.2018	Defer Date:
	Decision The committee considered the case as per agenda and decided to ratify the norms as under:-			
	Export Item	Qty	Import item	Qty
	ALLURA RED (FOOD RED 17) C.I.NO 16035	1Kg	PARA CRESIDINE	0.500Kg
			BETA NAPHTHOL	0.512Kg
			SODIUM NITRITE	0.210Kg
			SODA ASH	0.740Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.				

109	Case No.:233/1/83-ALC1/2019	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01065/AM19/	RLA File :03/95/040/00690/AM19/	Lic.No/Date:0310824490 17.10.2018	Defer Date:03.06.2020
	Decision : Hard copy received and sent to TE for providing the comments. The case is re-listed for 03.06.2020.			

110	Case No.:458/1/83-ALC1/2019	Party Name:PARIKSHIT DECOR PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01290/AM19/	RLA File :24/24/040/00052/AM18/	Lic.No/Date:2410042542 18.10.2018	Defer Date:03.06.2020
	Decision : Case is deferred report awaited from concerned RA. The case is relisted on 03.06.2020.			

111	Case No.:459/1/83-ALC1/2019	Party Name:PARIKSHIT DECOR PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01291/AM19/	RLA File :24/24/040/00023/AM18/	Lic.No/Date:2410042546 24.10.2018	Defer Date:03.06.2020
	Decision : Case is deferred report awaited from concerned RA. The case is relisted on 03.06.2020.			

112	Case No.:532/1/83-ALC1/2019	Party Name:VISHNU CHEMICALS LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01364/AM19/	RLA File :09/24/040/00335/AM19/	Lic.No/Date:0910066779 26.10.2018	Defer Date:03.06.2020
	Decision : D/L dt.4.9.2019 issued by DPIIT and reminder to be issued. The case is relisted on 03.06.2020.			



113	Case No.:261/1/83-ALC1/2019	Party Name:CANOPUS WET WIPES PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01093/AM19/	RLA File :07/24/040/00186/AM19/	Lic.No/Date:0710114065 30.10.2018	Defer Date:03.06.2020
	Decision : Hard copy received and sent to DPIIT for providing the comments. The case is re-listed for 03.06.2020.			

114	Case No.:476/1/83-ALC1/2019	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01308/AM19/	RLA File :29/24/040/00003/AM19/	Lic.No/Date:2910025370 30.10.2018	Defer Date:03.06.2020
	Decision : Letter for Hard copy issued on 21.11.2019 & reminder on 18.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.			

115	Case No.:243/1/83-ALC1/2019	Party Name:VIVIMED LABS LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01075/AM19/	RLA File :09/24/040/00342/AM19/	Lic.No/Date:0910066797 01.11.2018	Defer Date:03.06.2020
	Decision : Letter for Hard copy issued on 21.01.2020 & reminder on 18.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.			

116	Case No.:6/7/83-ALC1/2019	Party Name:VICTORY CHEMICALS	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00420/AM20/	RLA File :03/95/040/00467/AM19/	Lic.No/Date:0310824867 01.11.2018	Defer Date:03.06.2020
	Decision : Hard copy received and sent to DPIIT for providing the comments. The case is re-listed for 03.06.2020.			

117	Case No.:14/9/83-ALC1/2018	Party Name:OREN HYDROCARBONS PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00651/AM19/	RLA File :04/24/040/00174/AM19/	Lic.No/Date:0410164855 05.11.2018	Defer Date:03.06.2020
	Decision : Letter for Hard copy issued on 21.11.2019 & reminder on 14.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.			

118	Case No.:17/9/83-ALC1/2018	Party Name:ARCHIDPLY INDUSTRIES LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00654/AM19/	RLA File :05/23/040/00320/AM19/	Lic.No/Date:0510408369 06.11.2018	Defer Date:03.06.2020
	Decision : Case is deferred report awaited from concerned RA. The case is deferred & relisted on 03.06.2020.			

119	Case No.:249/1/83-ALC1/2019	Party Name:MULLA ABDUL HUSSAIN SONS,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01081/AM19/	RLA File :07/24/040/00169/AM19/	Lic.No/Date:0710114125 14.11.2018	Defer Date:03.06.2020
	Decision : Letter for Hard copy to be issued. The case is re-listed for 03.06.2020.			
120	Case No.:250/1/83-ALC1/2019	Party Name:JAY CHEMICAL INDUSTRIES LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01082/AM19/	RLA File :08/24/040/00263/AM19/	Lic.No/Date:0810143895 15.11.2018	Defer Date:03.06.2020
	Decision : Letter for Hard copy issued on 20.12.2019. Reminder to be issued. The case is re-listed for 03.06.2020.			
121	Case No.:460/1/83-ALC1/2019	Party Name:PARIKSHIT DECOR PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01292/AM19/	RLA File :24/24/040/00028/AM19/	Lic.No/Date:2410042569 16.11.2018	Defer Date:03.06.2020
	Decision : Case is deferred report awaited from concerned RA. The case is deferred & relisted on 03.06.2020.			
122	Case No.:253/1/83-ALC1/2019	Party Name:FUSO GLASS INDIA PVT.LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Approved
	HQ File :01/83/050/01085/AM19/	RLA File :04/24/040/00126/AM19/	Lic.No/Date:0410164911 26.11.2018	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of Deptt. of DPIIT vide their U.O. No.P-47011/82/2020- Loo dated 07.05.2020, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The minutes signed by Technical Authority have been placed at the end on this document. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			
123	Case No.:462/1/83-ALC1/2019	Party Name:MANMOHAN MINERALS & CHEMICALS PVT.LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01294/AM19/	RLA File :50/24/040/00023/AM19/	Lic.No/Date:5010002487 28.11.2018	Defer Date:03.06.2020
	Decision : Letter for Hard copy to be issued. The case is re-listed for 03.06.2020.			

124	Case No.:257/1/83-ALC1/2019	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01089/AM19/	RLA File :08/24/040/00021/AM19/	Lic.No/Date:0810144001 30.11.2018	Defer Date:03.06.2020
	Decision : Case is deferred report awaited from concerned RA. The case is deferred & relisted on 03.06.2020.			

125	Case No.:258/1/83-ALC1/2019	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01090/AM19/	RLA File :08/24/040/00331/AM18/	Lic.No/Date:0810144002 30.11.2018	Defer Date:03.06.2020
	Decision : Case is deferred report awaited from concerned RA. The case is deferred & relisted on 03.06.2020.			

126	Case No.:13/5/83-ALC1/2019	Party Name:RAGHAV PRODUCTIVITY ENHANCERS LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00311/AM20/	RLA File :13/24/040/00109/AM19/	Lic.No/Date:1310049136 30.11.2018	Defer Date:03.06.2020
	Decision : Hard copy received and sent to DPIIT for providing the comments. The case is re-listed for 03.06.2020.			

127	Case No.:21/10/83-ALC1/2018	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00741/AM19/	RLA File :03/95/040/00774/AM19/	Lic.No/Date:0310825359 03.12.2018	Defer Date:03.06.2020
	Decision : Hard copy received and sent to TE for providing the comments. The case is re-listed for 03.06.2020.			

128	Case No.:38/11/83-ALC1/2018	Party Name:BRAKEWEL AUTOMOTIVE COMPONENTS(I)P.LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00810/AM19/	RLA File :05/23/040/00332/AM19/	Lic.No/Date:0510408745 04.12.2018	Defer Date:03.06.2020
	Decision : Hard copy received and sent to DPIIT for providing the comments. The case is re-listed for 03.06.2020.			

129	Case No.:24/10/83-ALC1/2018	Party Name:RAAH HOME SOLUTIONS LLP	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00744/AM19/	RLA File :03/95/040/00914/AM19/	Lic.No/Date:0310825450 05.12.2018	Defer Date:03.06.2020
	Decision : Hard copy received and sent to DPIIT. D/L issued by DPIIT. Reminder to be issued. The			

case is re-listed for 03.06.2020.

130	Case No.:264/1/83-ALC1/2019	Party Name:ELITE LAMINATES PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01096/AM19/	RLA File :09/24/040/00429/AM19/	Lic.No/Date:0910066941 05.12.2018	Defer Date:03.06.2020
	Decision : Case is deferred report awaited from concerned RA. The case is deferred & relisted on 03.06.2020.			

131	Case No.:265/1/83-ALC1/2019	Party Name:HERBOCHEM INDUSTRIES	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01097/AM19/	RLA File :06/24/040/00050/AM19/	Lic.No/Date:0610039048 05.12.2018	Defer Date:03.06.2020
	Decision : Letter for Hard copy to be issued. The case is re-listed for 03.06.2020.			

132	Case No.:313/1/83-ALC1/2019	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01145/AM19/	RLA File :08/24/040/00177/AM19/	Lic.No/Date:0810144072 12.12.2018	Defer Date:03.06.2020
	Decision : Letter for Hard copy to be issued. The case is re-listed for 03.06.2020.			

133	Case No.:270/1/83-ALC1/2019	Party Name:SUDEEP PHARMA PRIVATE LTD.,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01102/AM19/	RLA File :34/24/040/00396/AM18/	Lic.No/Date:3410044755 13.12.2018	Defer Date:03.06.2020
	Decision : Letter for Hard copy to be issued. The case is re-listed for 03.06.2020.			

134	Case No.:9/11/83-ALC1/2018	Party Name:EAGLE PRESS PRIVATE LIMITED,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00781/AM19/	RLA File :04/24/040/00209/AM19/	Lic.No/Date:0410165028 20.12.2018	Defer Date:03.06.2020
	Decision : Hard copy received and sent to DPIIT for providing the comments. The case is re-listed for 03.06.2020.			

135	Case No.:277/1/83-ALC1/2019	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01109/AM19/	RLA File :08/24/040/00160/AM19/	Lic.No/Date:0810144117 20.12.2018	Defer Date:03.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT. D/L issued by DPIIT. The case is re-listed for 03.06.2020.			

136	Case No.:278/1/83-ALC1/2019	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01110/AM19/	RLA File :08/24/040/00285/AM19/	Lic.No/Date:0810144118 20.12.2018	Defer Date:03.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT. D/L issued by DPIIT. The case is re-listed for 03.06.2020.			
137	Case No.:284/1/83-ALC1/2019	Party Name:ARJUNA NATURAL LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01116/AM19/	RLA File :10/24/040/00083/AM19/	Lic.No/Date:1010060089 21.12.2018	Defer Date:03.06.2020
	Decision : Letter for Hard copy to be issued. The case is re-listed for 03.06.2020.			
138	Case No.:464/1/83-ALC1/2019	Party Name:MARUTI MICA	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01296/AM19/	RLA File :24/24/040/00045/AM19/	Lic.No/Date:2410042607 21.12.2018	Defer Date:03.06.2020
	Decision : Case is deferred report awaited from concerned RA. The case is deferred & relisted on 03.06.2020.			
139	Case No.:286/1/83-ALC1/2019	Party Name:SURYA PANEL PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01118/AM19/	RLA File :08/24/040/00312/AM19/	Lic.No/Date:0810144159 24.12.2018	Defer Date:03.06.2020
	Decision : Case is deferred report awaited from concerned RA. The case is deferred & relisted on 03.06.2020.			
140	Case No.:32/11/83-ALC1/2018	Party Name:FOAMTECH ANTIFIRE COMPANY	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00804/AM19/	RLA File :05/23/040/00413/AM19/	Lic.No/Date:0510409107 27.12.2018	Defer Date:03.06.2020
	Decision : Case is deferred report awaited from concerned RA. The case is deferred & relisted on 03.06.2020.			
141	Case No.:1/1/83-ALC1/2019	Party Name:VINTY IMPEX PVT LTD.,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Approved
	HQ File :01/83/050/00833/AM19/	RLA File :05/24/040/00543/AM19/	Lic.No/Date:051040909 3 27.12.2018	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to ratify the following norms as under:-			

Export item	Qty.	Import item	Qty.
FASHION JEWELERY/ ARTIFICIAL JEWELERY OF DIFFERENT MATERIALS	1 Kg	Relevant quality and specification of METAL/PLASTIC PARTS FOR IMMITATION JEWELERY, as indicated in the Advance Authorization	1.01 Kg/Kg content contained in export product.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

	Case No.:290/1/83-ALC1/2019	Party Name:CYTECH COATINGS PVT.LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
142	HQ File :01/83/050/01122/AM19/	RLA File :52/24/040/00074/AM19/	Lic.No/Date:5210042896 31.12.2018	Defer Date:03.06.2020
Decision : File alongwith Hard copy furnished by the firm sent to DPIIT. D/L issued by DPIIT. The case is re-listed for 03.06.2020.				

	Case No.:42/11/83-ALC1/2018	Party Name:SHREE LAMIPACK PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
143	HQ File :01/83/050/00814/AM19/	RLA File :05/24/040/00539/AM19/	Lic.No/Date:0510409148 02.01.2019	Defer Date:03.06.2020
Decision : File alongwith reply of D/L furnished by the firm sent to TE. The case is re-listed for 03.06.2020.				

	Case No.:489/1/83-ALC1/2019	Party Name:HERANBA INDUSTRIES LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
144	HQ File :01/83/050/01321/AM19/	RLA File :03/94/040/00732/AM19/	Lic.No/Date:0310826140 03.01.2019	Defer Date:03.06.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 03.06.2020.				

	Case No.:295/1/83-ALC1/2019	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
145	HQ File :01/83/050/01127/AM19/	RLA File :03/94/040/00743/AM19/	Lic.No/Date:0310826195 07.01.2019	Defer Date:03.06.2020
Decision : Letter for Hard copy issued on 21.11.2019 & reminder on 18.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.				



146	Case No.:21/11/83-ALC1/2018	Party Name:INDIA PESTICIDES LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00793/AM19/	RLA File :06/24/040/00059/AM19/	Lic.No/Date:0610039084 08.01.2019	Defer Date:03.06.2020
	Decision : Letter for Hard copy issued on 31.12.2019 & reminder on 14.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.			

147	Case No.:299/1/83-ALC1/2019	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01131/AM19/	RLA File :08/24/040/00317/AM19/	Lic.No/Date:0810144265 08.01.2019	Defer Date:03.06.2020
	Decision : Letter for Hard copy issued on 31.12.2019 & reminder on 14.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.			

148	Case No.:301/1/83-ALC1/2019	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01133/AM19/	RLA File :08/24/040/00286/AM19/	Lic.No/Date:0810144271 08.01.2019	Defer Date:03.06.2020
	Decision : Letter for Hard copy issued on 31.12.2019 & reminder on 14.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.			

149	Case No.:16/11/83-ALC1/2018	Party Name:ASIM PRODUCTS	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00788/AM19/	RLA File :08/24/040/00248/AM19/	Lic.No/Date:0810144284 10.01.2019	Defer Date:03.06.2020
	Decision : Hard copy received and sent to DPIIT for providing the comments. The case is re-listed for 03.06.2020.			

150	Case No.:7/11/83-ALC1/2018	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00779/AM19/	RLA File :29/24/040/00006/AM19/	Lic.No/Date:2910025381 14.01.2019	Defer Date:03.06.2020
	Decision : Letter for Hard copy issued on 02.12.2019 & reminder on 18.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.			

151	Case No.:8/11/83-ALC1/2018	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Rejected
	HQ File :01/83/050/00780/AM19/	RLA File :29/24/040/00007/AM19/	Lic.No/Date:2910025380 14.01.2019	Defer Date:

Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the deficiency letter issued by DGFT on 30.10.2019, reminder dated 02.12.2019 and final reminder issued by DGFT on 18.02.2020.

152	Case No.:306/1/83-ALC1/2019	Party Name:ACADIAN SEAPLANTS INDIA PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Rejected
	HQ File :01/83/050/01138/AM19/	RLA File :03/94/040/00862/AM19/	Lic.No/Date:0310826364 14.01.2019	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the deficiency letter issued by DGFT on 27.11.2019, reminder dated 30.10.2019 and final reminder issued by DGFT on 18.02.2020.			

153	Case No.:59/11/83-ALC1/2018	Party Name:PRASAD INTERNATIONAL PRIVATE LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Rejected
	HQ File :01/83/050/00831/AM19/	RLA File :08/24/040/00332/AM19/	Lic.No/Date:0810144385 25.01.2019	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the deficiency letter issued by DGFT on 28.11.2019, reminder dated 02.12.2019 and final reminder issued by DGFT on 18.02.2020.			

154	Case No.:329/1/83-ALC1/2019	Party Name:AIRO LAM LIMITED,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01161/AM19/	RLA File :08/24/040/00171/AM19/	Lic.No/Date:0810144409 28.01.2019	Defer Date:03.06.2020
	Decision : Case is deferred report awaited from concerned RA. The case is deferred & relisted on 03.06.2020.			

155	Case No.:339/1/83-ALC1/2019	Party Name:UNITED CHEMIE PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01171/AM19/	RLA File :08/24/040/00287/AM19/	Lic.No/Date:0810144483 05.02.2019	Defer Date:03.06.2020
	Decision : Letter for Hard copy issued on 26.08.2019. Reminder to be issued. The case is re-listed for 03.06.2020.			

156	Case No.:468/1/83-ALC1/2019	Party Name:GOODEARTH AGROCHEM PVT.LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01300/AM19/	RLA File :50/24/040/00028/AM19/	Lic.No/Date:5010002506 05.02.2019	Defer Date:03.06.2020
	Decision : Letter for Hard copy issued on 26.08.2019. Reminder to be issued. The case is re-listed for 03.06.2020.			

157	Case No.:347/1/83-ALC1/2019	Party Name:COROMANDEL INTERNATIONAL LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01179/AM19/	RLA File :03/94/040/00867/AM19/	Lic.No/Date:0310826851 06.02.2019	Defer Date:03.06.2020
	Decision : Letter for Hard copy issued on 01.10.2019 & reminder on 16.10.2019. Final reminder to be issued. The case is re-listed for 03.06.2020.			

158	Case No.:350/1/83-ALC1/2019	Party Name:UNITOP CHEMICALS PVT. LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01182/AM19/	RLA File :03/95/040/01155/AM19/	Lic.No/Date:0310826876 06.02.2019	Defer Date:03.06.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L issued. Reminder to be issued .The case is re-listed for 03.06.2020.			

159	Case No.:351/1/83-ALC1/2019	Party Name:STYLAM INDUSTRIES LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01183/AM19/	RLA File :22/24/040/00083/AM19/	Lic.No/Date:2210016079 06.02.2019	Defer Date:03.06.2020
	Decision : Case is deferred report awaited from concerned RA. The case is deferred & relisted on 03.06.2020.			

160	Case No.:352/1/83-ALC1/2019	Party Name:STYLAM INDUSTRIES LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01184/AM19/	RLA File :22/24/040/00082/AM19/	Lic.No/Date:2210016080 06.02.2019	Defer Date:03.06.2020
	Decision : Case is deferred report awaited from concerned RA. The case is deferred & relisted on 03.06.2020.			

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Case No.:364/1/83-ALC1/2019	Party Name:PRASAD INTERNATIONAL PRIVATE LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Approved
HQ File :01/83/050/01196/AM19/	RLA File :08/24/040/00384/AM19/	Lic.No/Date:0810144578 12.02.2019	Defer Date:
Decision : The Committee considered the case as per agenda and decided to ratify the following norms as under:-			
Export item	Qty.	Import item	Qty.
PIGMENT YELLOW 62	1Kg	ORTHI NITRO ANILINE PARA SULPHONIC ACID	0.345Kg
		ACETO ACET ORTHO TOLUIDINE	0.311Kg
		CAUSTIC SODA FLAKES	0.080Kg
		SODIUM NITRITE	0.120Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

162	Case No.:366/1/83-ALC1/2019	Party Name:PRASAD INTERNATIONAL PRIVATE LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01198/AM19/	RLA File :08/24/040/00362/AM19/	Lic.No/Date:0810144584 12.02.2019	Defer Date:03.06.2020
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of information from the firm. D/L to be issued. The case is re-listed for 03.06.2020.			

163	Case No.:471/1/83-ALC1/2019	Party Name:GOODEARTH MINCHEM PRIVATE LIMITED,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01303/AM19/	RLA File :50/24/040/00030/AM19/	Lic.No/Date:5010002508 13.02.2019	Defer Date:03.06.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File alongwith Hard copy furnished by the firm sent to TE for providing the comments. The case is re-listed for 03.06.2020.			

164	Case No.:372/1/83-ALC1/2019	Party Name:PARAMOUNT MINERALS AND CHEMICALS LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01204/AM19/	RLA File :03/95/040/01187/AM19/	Lic.No/Date:0310827090 15.02.2019	Defer Date:03.06.2020
	Decision : Hard copy received from the firm D/L issued by DPIIT. Reminder of D/L to be issued. The case is relisted on 03.06.2020.			

165	Case No.:377/1/83-ALC1/2019	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01209/AM19/	RLA File :03/95/040/01211/AM19/	Lic.No/Date:0310827131 19.02.2019	Defer Date:03.06.2020
	Decision : Letter for Hard copy issued on 21.01.2020 & reminder on 18.02.2020. Final reminder to be issued. The case is re-listed for 03.06.2020.			

166	Case No.:550/1/83-ALC1/2019	Party Name:GEREME INDIA LLP	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01382/AM19/	RLA File :05/23/040/00510/AM19/	Lic.No/Date:0510409725 21.02.2019	Defer Date:03.06.2020
	Decision : Hard copy received from the firm D/L issued by DPIIT. Reminder of D/L to be issued. The case is relisted on 03.06.2020.			

167	Case No.:388/1/83-ALC1/2019	Party Name:VISHNU CHEMICALS LTD.,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01220/AM19/	RLA File :09/24/040/00576/AM19/	Lic.No/Date:0910067208 22.02.2019	Defer Date:03.06.2020

Decision : Hard copy received from the firm D/L raised by DPIIT. D/L to be issue. The case is relisted on 03.06.2020.

168	Case No.:45/9/83-ALC1/2019	Party Name:INDIA GLYCOLS LTD.,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Rejected
	HQ File :01/83/050/00651/AM20/	RLA File :05/23/040/00457/AM19/	Lic.No/Date:0510409775 25.02.2019	Defer Date:
Decision : The committee considered as per agenda & decided to reject the case as application should have been filed under Para 4.06 of HBP. Letter for seeking explanation to be sent to RA.				

169	Case No.:481/1/83-ALC1/2019	Party Name:GRINDWELL NORTON LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Rejected
	HQ File :01/83/050/01313/AM19/	RLA File :03/94/040/00991/AM19/	Lic.No/Date:0310827299 26.02.2019	Defer Date:
Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the deficiency letter issued by DGFT on 30.10.2019, reminder dated 02.12.2019 and final reminder issued by DGFT on 18.02.2020.				

170	Case No.:482/1/83-ALC1/2019	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01314/AM19/	RLA File :03/94/040/00897/AM19/	Lic.No/Date:0310827317 26.02.2019	Defer Date:03.06.2020
Decision : The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File sent to DPIIT for their comments. The case is re-listed for 03.06.2020.				

171	Case No.:485/1/83-ALC1/2019	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01317/AM19/	RLA File :03/94/040/00896/AM19/	Lic.No/Date:0310827320 26.02.2019	Defer Date:03.06.2020
Decision : The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File sent to DPIIT for their comments. The case is re-listed for 03.06.2020.				

172	Case No.:556/1/83-ALC1/2019	Party Name:WICTOR CHEMICALS INDIA PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01388/AM19/	RLA File :05/24/040/00685/AM19/	Lic.No/Date:0510409861 06.03.2019	Defer Date:03.06.2020
Decision : Hard copy received from the firm D/L raised by DPIIT. D/L to be issue. The case is relisted on 03.06.2020.				



173	Case No.:561/1/83-ALC1/2019	Party Name:ALFA INDUSTRIES,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01393/AM19/	RLA File :08/24/040/00424/AM19/	Lic.No/Date:0810144750 08.03.2019	Defer Date:03.06.2020
	Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H Letter to be issued. The case is re-listed for 03.06.2020.			

174	Case No.:565/1/83-ALC1/2019	Party Name:GSC, GLASS LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01397/AM19/	RLA File :05/23/040/00531/AM19/	Lic.No/Date:0510409912 12.03.2019	Defer Date:03.06.2020
	Decision : Letter for Hard copy to be issued The case is relisted on 03.06.2020.			

175	Case No.:571/1/83-ALC1/2019	Party Name:SAMRAT PHARMACHEM LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01403/AM19/	RLA File :03/95/040/01308/AM19/	Lic.No/Date:0310827709 14.03.2019	Defer Date:03.06.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File alongwith Hard copy furnished by the firm sent to TE for providing the comments. The case is re-listed for 03.06.2020.			

176	Case No.:90/2/83-ALC1/2019	Party Name:PRASAD INTERNATIONAL PRIVATE LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01427/AM19/	RLA File :08/24/040/00433/AM19/	Lic.No/Date:0810144836 27.03.2019	Defer Date:03.06.2020
	Decision : Hard copy received from the firm D/L raised by TE. D/L to be issued The case is relisted on 03.06.2020.			

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Case No.:91/2/83-ALC1/2019	Party Name:PRASAD INTERNATIONAL PRIVATE LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Approved
HQ File :01/83/050/01428/AM19/	RLA File :08/24/040/00434/AM19/	Lic.No/Date:081014484 9 27.03.2019	Defer Date:
Decision : The Committee considered the case as per agenda and decided to ratify the following norms as under:-			
Export item	Qty.	Import item	Qty.
PIGMENT YELLOW 62	1Kg	ORTHI NITRO ANILINE PARA SULPHONIC ACID	0.345Kg
		ACETO ACET ORTHO TOLUIDINE	0.311Kg
		CAUSTIC SODA FLAKES	0.080Kg
		SODIUM NITRITE	0.120Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

178	Case No.:93/2/83-ALC1/2019	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Rejected
	HQ File :01/83/050/01430/AM19/	RLA File :03/95/040/01331/AM19/	Lic.No/Date:0310827955 27.03.2019	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the deficiency letter issued by DGFT on 31.10.2019, reminder dated 02.12.2019 and final reminder issued by DGFT on 18.02.2020.			

179	Case No.:94/2/83-ALC1/2019	Party Name:CROPNOSYS (INDIA) PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01431/AM19/	RLA File :03/94/040/01096/AM19/	Lic.No/Date:0310827959 27.03.2019	Defer Date:03.06.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File alongwith reply of D/L furnished by the firm sent to TE. The case is re-listed for 03.06.2020.			

180	Case No.:105/2/83-ALC1/2019	Party Name:DEEPAK FERTILISERS AND PETROCHEMICALS CORPORATION	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/01442/AM19/	RLA File :31/83/040/00191/AM19/	Lic.No/Date:3110067354 28.03.2019	Defer Date:03.06.2020
	Decision : Letter for Hard copy to be issued. The case is re-listed for 03.06.2020.			

181	Case No.:5/2/83-ALC1/2019	Party Name:TOJO VIKAS INTERNATIONAL PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Rejected
	HQ File :01/83/050/00005/AM20/	RLA File :05/24/040/00753/AM19/	Lic.No/Date:0510410116 01.04.2019	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the deficiency letter issued by DGFT on 30.10.2019, reminder dated 02.12.2019 and final reminder issued by DGFT on 18.02.2020.			

182	Case No.:8/2/83-ALC1/2019	Party Name:COROMANDEL INTERNATIONAL LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00008/AM20/	RLA File :03/94/040/01039/AM19/	Lic.No/Date:0310828073 02.04.2019	Defer Date:03.06.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File alongwith reply of D/L furnished by the firm sent to TE. The case is re-listed for 03.06.2020.			

183	Case No.:11/2/83-ALC1/2019	Party Name:GLOBAL CALCIUM PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00011/AM20/	RLA File :07/24/040/00311/AM19/	Lic.No/Date:0710114739 02.04.2019	Defer Date:03.06.2020
	Decision : Letter for Hard copy to be issued. The case is re-listed for 03.06.2020.			
184	Case No.:20/2/83-ALC1/2019	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00020/AM20/	RLA File :03/94/040/01145/AM19/	Lic.No/Date:0310828099 02.04.2019	Defer Date:03.06.2020
	Decision : Hard copy received from the firm D/L raised by TE. D/L issued on 30.10.2019. Reminder to be issue. The case is relisted on 03.06.2020.			
185	Case No.:16/2/83-ALC1/2019	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00016/AM20/	RLA File :03/94/040/00975/AM19/	Lic.No/Date:0310828125 03.04.2019	Defer Date:03.06.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File alongwith reply of D/L furnished by the firm sent to DPIIT for their comments. The case is re-listed for 03.06.2020.			
186	Case No.:18/2/83-ALC1/2019	Party Name:GOLDSTAB ORGANICS PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00018/AM20/	RLA File :03/94/040/01135/AM19/	Lic.No/Date:0310828143 03.04.2019	Defer Date:03.06.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the firm. D/L issued by DGFT & reminder to be issued. The case is re-listed for 03.06.2020.			
187	Case No.:19/2/83-ALC1/2019	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00019/AM20/	RLA File :03/94/040/01144/AM19/	Lic.No/Date:0310828123 03.04.2019	Defer Date:03.06.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File alongwith Hard copy furnished by the firm sent to TE for providing the comments. The case is re-listed for 03.06.2020.			
188	Case No.:22/2/83-ALC1/2019	Party Name:SUDEEP PHARMA PRIVATE LTD.,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:3410045026	Defer

:01/83/050/00022/AM20/	:34/24/040/00304/AM19/	04.04.2019	Date:03.06.2020
Decision : The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File alongwith Hard copy furnished by the firm sent to TE for providing the comments. The case is re-listed for 03.06.2020.			

189	Case No.:25/2/83-ALC1/2019	Party Name:AGRISOL (INDIA) PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00025/AM20/	RLA File :09/24/040/00618/AM19/	Lic.No/Date:0910067378 08.04.2019	Defer Date:03.06.2020
Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the firm. D/L dated 20.12.2019 issued by DGFT. Reminder to be issued. The case is re-listed for 03.06.2020.				

190	Case No.:26/2/83-ALC1/2019	Party Name:UNITOP CHEMICALS PVT. LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00026/AM20/	RLA File :03/95/040/00022/AM20/	Lic.No/Date:0310828241 09.04.2019	Defer Date:03.06.2020
Decision : The Committee considered the case as per agenda and decided to call for the firm for final Personal Hearing. P.H Letter to be issued. The case is re-listed for 03.06.2020.				

191	Case No.:29/2/83-ALC1/2019	Party Name:GAYATRI COLOUR CHEM INDUSTRIES	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00029/AM20/	RLA File :08/24/040/00012/AM20/	Lic.No/Date:0810144990 11.04.2019	Defer Date:03.06.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 03.06.2020.				

192	Case No.:40/2/83-ALC1/2019	Party Name:VASUDHA CHEMICALS PVT. LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Rejected
	HQ File :01/83/050/00040/AM20/	RLA File :03/95/040/00010/AM20/	Lic.No/Date:0310828394 16.04.2019	Defer Date:
Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the deficiency letter issued by DGFT on 30.10.2019, reminder dated 02.12.2019 and final reminder issued by DGFT on 18.02.2020.				

193	Case No.:43/2/83-ALC1/2019	Party Name:DEVHARSH INFOTECH PVT.LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00043/AM20/	RLA File :03/94/040/01105/AM19/	Lic.No/Date:0310828439 22.04.2019	Defer Date:03.06.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 03.06.2020.				

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Case No.:58/2/83-ALC1/2019	Party Name:YASHO INDUSTRIES LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Approved
HQ File :01/83/050/00058/AM20/	RLA File :03/95/040/00080/AM20/	Lic.No/Date:0310828553 24.04.2019	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Qty	Import Item	Qty
YALUB BODPA YI 57,LUBRICATING OIL ADDITIVES	1kg	DIPHENYLAMINE	0.509kg
		D-ISOBUTYLENE	0.406kg
		ACTIVATED CLAY	0.100kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

195	Case No.:60/2/83-ALC1/2019	Party Name:INTERNATIONAL TRADERS.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00060/AM20/	RLA File :03/94/040/00032/AM20/	Lic.No/Date:0310828564 24.04.2019	Defer Date:03.06.2020
	Decision : D/L issued by DPIIT. Final reminder to be issued. The case is deferred & relisted on 03.06.2020.			

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Case No.:62/2/83-ALC1/2019	Party Name:YASHO INDUSTRIES LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Approved
HQ File :01/83/050/00062/AM20/	RLA File :03/95/040/00082/AM20/	Lic.No/Date:0310828601 25.04.2019	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Qty	Import Item	Qty
YALUB BODPA YI 57,LUBRICATING OIL ADDITIVES	1kg	DIPHENYLAMINE	0.509kg
		D-ISOBUTYLENE	0.406kg
		ACTIVATED CLAY	0.100kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

197	Case No.:54/4/83-ALC1/2019	Party Name:NOCIL LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Rejected
	HQ File :01/83/050/00291/AM20/	RLA File :03/95/040/00044/AM20/	Lic.No/Date:0310828590 25.04.2019	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the deficiency letter issued by DGFT on 28.10.2019, reminder dated 02.12.2019			

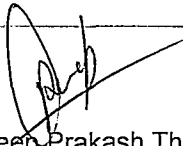
and final reminder issued by DGFT on 14.02.2020.

198	Case No.:63/2/83-ALC1/2019	Party Name:SYNDICATE EXPORTS P.LTD,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00063/AM20/	RLA File :32/24/040/00006/AM20/	Lic.No/Date:3210078930 26.04.2019	Defer Date:03.06.2020
	Decision : The case is defer for D/L issued by Ministry of Steel. Reminder to firm to be issued. The case is relisted on 03.06.2020.			

199	Case No.:64/2/83-ALC1/2019	Party Name:SYNDICATE EXPORTS P.LTD,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00064/AM20/	RLA File :32/24/040/00005/AM20/	Lic.No/Date:3210078931 26.04.2019	Defer Date:03.06.2020
	Decision : The case is defer for D/L issued by Ministry of Steel. Reminder to firm to be issued. The case is relisted on 03.06.2020.			

200	Case No.:71/2/83-ALC1/2019	Party Name:MANMOHAN MINERALS & CHEMICALS PVT.LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00071/AM20/	RLA File :50/24/040/00035/AM19/	Lic.No/Date:5010002521 29.04.2019	Defer Date:03.06.2020
	Decision : Letter for hard copy issued on 18.02.2020. Reminder to be issued. The case is re-listed for 03.06.2020.			

Date:19.03.2020
Place:New Delhi


Pradeep Prakash Thapliyal
Foreign Trade Development Officer

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9/83
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Email

pp.thapliyal@nic.in

AA-Fuso Glass Recommendation**From :** nand.lal <nand.lal@nic.in>

Thu, May 07, 2020 08:20 PM

Subject : AA-Fuso Glass Recommendation**To :** Pradeep Prakash Thapliyal <pp.thapliyal@nic.in>**P-47011/82/2020-तू
DPIIT****Subject:-**AA-0410164911 dated 26.11.2018 M/s Fuso Glass India pvt. Ltd.**Reference:**01/83/050/01085/AM-19/ dt. 27.02.2019

Based on past approved cases of export of insulating glass, the following norms are recommended;

Export Item: Insulating Glass Units ranging different thickness from 24 mm to 35 MM**Quantity:** 6500 Sq. Mt.**Import Item :**

S.No.	Item description	Quantity recommended
1.	Relevant 8 mm Clear Float Glass	1.08 Sq. Mt./ Sq. Mt. content in export product.
1.	Relevant 6 mm Clear Float Glass	1.08 Sq. Mt./ Sq. Mt. content in export product.
1.	Relevant thickness Aluminum Spacer	1.02 metre/metre content in export product
1.	Butyl (Sealant)	16 grams / meter of net content of Aluminium spacer used or applied quantity whichever is less.
1.	Molecular Sieves	5.76 grams / meter of net content of Aluminium spacer used or applied quantity whichever is less.
1.	Silicon Sealant	190 grams / meter of net content of Aluminium spacer used or applied quantity whichever is less (Quantity including both silicon sealant)
1.	Silicon Sealant	

**(Nand Lal)
Consultant**